

# THE HIGH COURT OF ORISSA: CUTTACK

## Store and Purchase Section

No.III-A-01/2021- 5059 Date: 26.03.2026

### N O T I C E

Pursuant to Court's Tender Call Notice No.- 820 dtd. 17.01.2026, it is hereby notified that the following six bidders in their respective category (as mentioned adjacent to their names) are found suitable for further consideration in connection with supply of stitched uniforms (blazer) for the eligible employees of the Court. The shortlisted bidders shall be required to attend a meeting to be convened shortly for finalization of the blazer.


#### List of the Bidders

1. Kusum Associates, Jhola Sahi, Cuttack (*Raymond- Sapphire*)
2. M/s. Harsukhdas Kashiram, Jaunliapatty, Cuttack (*Raymond- Sterling*)
3. Elite, Buxi Bazar, Cuttack (*Raymond- Sterling*)
4. Odisha Suppliers, Buxi Bazar, Cuttack (*Raymond- Sterling*)
5. Joynarayan-NX, Dolamundai, Cuttack (*Raymond- Sterling*)
6. Ganpat Rai Balabux, Naya Sarak, Cuttack (*Arvind- Mafatlal Criminal*)

The exact date, time and venue of the meeting will be intimated in due course.

All the above bidders are requested to remain present during the meeting. Failing to attend the meeting on the scheduled date and time may lead to disqualification of the bid.

By order



**Assistant Registrar (Admin.)  
High Court of Orissa, Cuttack**

**Memo No.:** 5060(2) **Date:** 26.03.2026

Copy forwarded to:

1. Superintendent, IT Cell for uploading the same on the website of High Court of Orissa.
2. Notice Board of the Court



**Assistant Registrar (Admin.)  
High Court of Orissa, Cuttack**